NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 16.11.2026

N O T I C E

Please take notice that the following matter listed in the Court of Chairperson on 16.11.2026 at 02:00 PM will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1415 of 2024 & I.A. No. 5144, 7143 of 2024	Shri Anand A Kulkarni Vs. Raj Kumar Dad & Ors. **With**	Merusagar Samantray	Ajinkya Kurdukar- R1 Prateek Kumar Raveena Rai-R2 Rishi Kapoor-R11 & 1 Azad Bansala- R3 Harshit Agarwal- R4 Vidushi- R10
2.	Comp. App. (AT) (Ins) No. 1794 of 2024 & I.A. No. 7144 of 2025	Shri Anand A. Kulkarni Vs. Raj Kumar Dad & Ors.	Merusagar Samantray	Azad Bansala Diksha Dadu- R3 Rishi Kapoor- R11&12 Milan Singh Negi Nikhil Kumar Jha- R1&2 Vidushi- R10

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar